

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/346(KB)2022  
IA(I.B.C)/1323(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SREI EQUIPMENT FINANCE LIMITED VS EMTA COAL LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Jishnu Saha, Sr. Adv. ] For Financial Creditor  
Mr. Sankarsan Sarkar, Adv.  
Mr. Aditya Kanodia, Adv.  
Mr. Tannoy Sett, Adv.

Mr. Abhrajit Mitra, Sr. Adv. ] For Corporate Debtor  
Mr. Jishnu Chowdhury, Adv.  
Mr. Shyama Prasad Chatopadhyay, Sr. Adv.  
Mr. Zeeshan Haque, Adv.  
Mr. Tanay Agarwal, Adv.  
Mr. Ram Maroo, Adv.

**ORDER**

1. Ld. Sr. Counsels/Ld. Counsels for the parties present.
2. Since proposal given by the Corporate Debtor is under consideration, post this matter for further hearing on **12.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**